GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO: 1355 TO BE ANSWERED ON 31.07.2025

Recruitment and competency enhancement In Pollution Control Board

1355. SHRI NEERAJ DANGI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is running any special scheme or programme to promote recruitment of environmental engineers, scientists and other related professionals in Pollution Control Boards, if so, the details thereof;
- (b) whether Government is bringing any proposal to improve the competencies and educational qualifications required for technical and scientific posts in Pollution Control Boards; and
- (c) whether Government has any plan to convert the appointment of contractual employees in Pollution Control Boards into permanent posts, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) The Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs) have been constituted under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and under the similar provisions of the Air (Prevention and Control of Pollution) Act, 1981.

The Central Pollution Control Board (CPCB) and State Pollution Control Boards/Committees have their own recruitment rules made in consultation with respective State Govt. / UT Administration outlining various posts, their numbers, method of recruitment and terms & conditions of service of officers and other employees. Based on the vacancies, the Boards release recruitment notifications for filling up of all technical, non-technical and administrative posts in the respective Boards in accordance with Recruitment Rules/Service Rules.

(b) The CPCB has conducted a Performance Audit of SPCBs/PCCs in 2019–20, identifying gaps in scientific manpower, lab infrastructure, and training to improve the competencies required for technical and scientific posts in SPCBs/PCCs. After examining the performance of SPCBs during the audit process, shortcomings were observed for improvement of their competencies. Further, CPCB conducts regular training programmes for the officials of the CPCB, SPCBs and PCCs every year. Total 36 training programmes were organized so far

wherein 1,132 officials of various Boards have participated during last three years as per the details given below:-

S. No.	Period	Training Programme	Officials Participation
1.	2021-22	10	264
2.	2022-23	10	321
3.	2023-24	16	547

(c) There is no plan of the Government to convert contractual appointments in Pollution Control Boards (PCBs) into permanent posts. The contractual staff are eligible to apply for the regular posts, provided they fulfil the required qualifications and experience criteria as outlined in vacancy advertisements issued by the respective Boards.
